

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 204- IA/350(AHM) 2022
ITEM No 205- IA 120 of 2020
In
CP(IB) 122 of 2018

Order under Section 10 IBC

IN THE MATTER OF:

ACE Worldwide Tours Ltd

.....Applicant

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vikram Choudhary, Adv. i/b. Mr. Atul Sharma, Adv.
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

IA/350(AHM) 2022 & IA 120 of 2020

Matter stands adjourned to 19.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**